

RAJASTHAN HIGH COURT, JODHPUR**ORDER**No.Estt.(RJS)/ **121**/2013Date : **05.09.2013****I**

On account of administrative exigencies, the following transfers / posting of the Judicial Officers are made with immediate effect as under :-

S. NO.	NAME OF OFFICER SARVA SHRI/ MS. :	FROM	TO	VICE SARVA SHRI/MS.:
1.	Devendra Dixit	ADJ No.6, Kota [under transfer as ADJ, Kekri (Ajmer)]	ADJ, Ramganjmandi (Kota)	Satish Chandra
2.	Satish Chandra	ADJ, Ramganjmandi (Kota)	ADJ, Kekri (Ajmer)	Vacant
3.	Mohita Bhatnagar (ON REQUEST)	ACMM No.4, Jodhpur Metropolitan	ACJM No.2, Bhilwara	Vacant
4.	Shiv Kumar	ACJM No.3, Bharatpur	ACMM No.4, Jodhpur Metropolitan	Mohita Bhatnagar
5.	Deepti Rahul	CJ(JD)-JM, Sanchoe (Jalore)	CJ(JD)-JM, Pipar (Jodhpur Distt.)	Vacant

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6.9.13

Shri Anish Dadhich, an officer of Senior Civil Judge cadre, presently posted as **ACJM, Jhalrapatan (Jhalawar)**, is hereby transferred and posted as **ACMM No.20, Jaipur Metropolitan (at Sanganer) at his own request** and he is also appointed as Presiding Officer of the Court of ACMM No.21, Jaipur Metropolitan HQ at Sanganer in addition to his own duties till further orders. He shall dispose of that much additional work so as to achieve at least 40% of the standard of work for which he is holding additional charge. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

DRH

Note:

- The officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.
- The officer transferred on own request shall not be entitled to claim transfer allowance and joining time.
- Shri Satish Chandra** will be entitled to claim only one disturbance allowance, either for Ramganjmandi or for Kekri.

BY ORDER,


REGISTRAR GENERAL

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No.Estt.B2(v)1/2013/ 12363**Date : 05.09.2013**

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. All the District & Sessions Judges/PO. all tribunals.
12. Concerned Officer/Courts/Treasury Officers.
13. P.S. to All Hon'ble Judges at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/
RJS Leave/Jr.Actt./Building Cell


REGISTRAR GENERAL